Annexure - 4

Name of the Corporate Debtor: Gstaad Hotels Private Limitd (CIN: U55101MH2003PTC143481)

Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 26-08-2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

		Details of Cl	aim Received	Details of Claim Admitted							1	1		
SI. No.	Name of the Creditor	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest		Whether related party?	% of Voting share	Amount of Contingent Claim	Amount of any mutual dues that may be set- off	Amount of Claim not Admitted	Amount of Claims under Verification	Remarks, if any
1	Kanazawa Holdings Private Ltd.	21-07-2025	11,72,68,412	-	Dues of Related Party	-	-	Yes	-	-	-	-	11,72,68,412	-
2	Sona Villa Developers And Traders Pvt Ltd.	22-07-2025	15,08,76,507	-	Dues of Related Party	-	-	Yes	-	-	-	-	15,08,76,507	-
3	Anita D. Raheja	22-07-2025	74,17,86,714	-	Dues of Related Party	-	-	Yes	-	-	-	-	74,17,86,714	-
4	Queens Villa Developers Pvt Ltd	22-07-2025	37,03,89,851	-	Dues of Related Party	-	-	Yes	-	-	-	-	37,03,89,851	-
5	Deepak B. Raheja	22-07-2025	2,37,06,98,750	-	Dues of Related Party	-	-	Yes	-	-	-	-	2,37,06,98,750	-
6	Advantage Raheja Realty Pvt Ltd.	22-07-2025	2,44,62,287	-	Dues of Related Party	-	-	Yes	-	-	-	-	2,44,62,287	-
7	First Choice Properties (India) Private Limited	31-07-2025	8,17,15,588	1	Dues of Related Party	-	-	Yes	-	-	-	-	8,17,15,588	-
8	Sachana Exports Private Limited	31-07-2025	5,96,93,918	1	Dues of Related Party	-	-	Yes	1	-		-	5,96,93,918	-
9	Sunil Ahuja	31-07-2025	84,72,054	82,48,164	Dues of Related Party	-	-	Yes	-	-	-	2,23,890	-	-
10	Global Hospitality Licensing S.A.R.L.	14-08-2025	36,34,99,334	-	Unsecured Loan	-	-	No	-	-	-	-	36,34,99,334	-
	TOTAL		4,28,88,63,415	82,48,164			-		-	-		2,23,890	4,28,03,91,361	-

General Notes:

- 1 We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
- 2 Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation.
 - As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
- 3 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information, or clarifications.
- 4 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.